POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
VYBRA AUTOMET LIMITED ("VAL")

(**Regd. Office**: Survey No. 507 & 508, Padamati Somaram Road, Bibinagar – 508 126 District Nalgonda, Andhra Pradesh)

The details subsequent to the completion of the Offer made vide Public Announcement dated July 01, 2009 ("PA"), First Corrigendum to the Public Announcement dated September 11, 2009, Second Corrigendum to the Public Announcement dated December 02, 2009 and Letter of Offer dated December 04, 2009 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") on behalf of Mandakini Holdings Private Limited, (herein after referred to as "Acquirer" or "MHPL") to acquire 14,25,800 fully paid-up Equity Shares of Rs.10/- each representing 20.00 % of the fully paid-up equity and voting share capital of Vybra Automet Limited ("Target Company") at a price of Rs. 10/- per share ("Offer Price") payable in cash are as under:

1. Name of the Target Company : **VYBRA AUTOMET LIMITED**
2. Name and Address of the Acquirer(s) including PACs : **MANDAKINI HOLDINGS PRIVATE LIMITED** having its registered office at 4, Fairlie Place, Kolkata-700 001
3. Name of Manager to the Offer : VC Corporate Advisors Private Limited
4. Name of Registrar to the Offer : Niche Technologies Private Limited
5. Offer details
   a) Date of Opening of the Offer : **Thursday, 10.12.2009**
   b) Date of Closing of the Offer : **Tuesday, 29.12.2009**
6. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer documents		Actuals	
1.	Offer Price	Rs. 10/- per share		Rs. 10/- per share	
2.	Share holding of acquirer (No. & %) before MOU/P.A.	Nil		Nil	
3.	Shares acquired by way of MOU or market purchases (No. & %)	NA		NA	
4.	Shares acquired in the Open Offer (No. & %)	14,25,800 (20.00%)		2,550 (0.04%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 14,258,000/-		Rs. 25,500/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirer (No. & %) (2+3+4+6)	14,25,800 (20.00%)		2,550 (0.04%)	
8.	Pre and Post Offer shareholding of public (No. & %)	**Pre Offer**	**Post Offer***	**Pre Offer**	**Post Offer***
		53,88,825 (75.59%)	53,88,825 (75.59%)	53,88,825 (75.59%)	53,88,825 (75.59%)

7. Status of the Escrow Account, Whether released or not : The amount lying in Escrow Account is being released to the Acquirer.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

* Holding of the Acquirer has been shown under the public shareholding category.

The Acquirer & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by : Manager to the Offer

VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
(Contact Person: Anup Kumar Sharma)
31, Ganesh Chandra Avenue,
2nd Floor, Suite No. 2C, Kolkata – 700 013
Tel :- (033) 2225 3940 / 41 / 4116, Fax : - (033) 2225 3941
Email : mail@vccorporate.com

On behalf of Acquirer: Mandakini Holdings Private Limited

Place: Kolkata

Date: 14.01.2010